

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).14200/2019

(Arising out of impugned final judgment and order dated 15-03-2019 in WC No. 37298/2018 passed by the High Court Of Judicature At Allahabad)

M/S. HINDALCO INDUSTRIES LTD.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With applns exemption from filing c/c of the impugned judgment and exemption from filing O.T)

Date : 08-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. K.V.Vishwanadhan, Sr. Adv.
Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv.
Mr. Avinash Tripathi, Adv.
Mr. Mahfooz Ahsan Nazki, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, there shall be stay of
operation of the impugned order.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master